

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) to (c). Central Coalfields Limited has in its possession 660 acres of land in Rai Colliery acquired in pre-nationalisation period and there is no pending proposal of rehabilitation of land oustees in respect of this land. There is no Colliery by the name of Khelari Colliery.

Shortage of Water in Rai Colliery, Bihar

2914. SHRI RAM TAHAL CH-
 OUDHARY: Will the Minister of COAL be pleased to state:

(a) whether drinking water is not available in adequate quantity for the labourers working in Rai Colliery of Bihar under the Central Coalfields Limited;

(b) if so, the details thereof; and

(c) the steps proposed to be taken to make available adequate quantity of drinking water for the labourers and employees working there?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) No, Sir. Adequate drinking water is available.

(b) and (c). Does not arise.

[English]

Coal Mine Projects

2915. SHRI HARADHAN ROY: Will the Minister of COAL be pleased to state:

(a) the number of coal mines projects opened during the last ten years under the Easter Coalfields Limited; and

(b) the number of persons employed on these projects, project-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) 45 Coal Mine Projects, each costing RS. 2.0 Crs. and above, have been opened under the Eastern Coalfields Limited during the last 10 years. Some of these Coal Mine Projects are re-organisation schemes of existing mines, while other are new mines.

(b) 62,042 persons are on roll as on 1.1.1991 in these 45 coal mine projects opened during the last 10 years in ECL. Project-wise details are given in the attached statement.